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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



TP No. 198/397-398/NCLT/AHM/2016 (New)  
C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

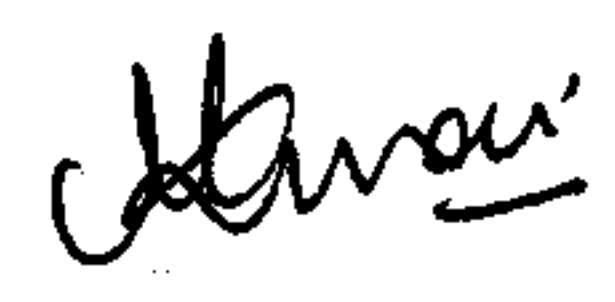
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u>                 | <u>DESIGNATION</u> | <u>REPRESENTATION</u>           | <u>SIGNATURE</u>                                                                      |
|--------------|-----------------------------------------------|--------------------|---------------------------------|---------------------------------------------------------------------------------------|
| 1.           | Paritosh Gupta                                | Advocate           | R- 8-17, 19-24, 27<br>29, 31-37 |  |
| 2.           | Prabha Prasad i/b<br>M/s Trivedi & Gupta, Adv | Advocate           | R 1-7                           |  |

**ORDER**

None present for Petitioner. Learned Advocate Ms. Prabha Prasad i/b Trivedi Gupta present for Respondents no. 1 to 7. None present for Respondent no. 28. None present for Respondent no. 39. Learned Advocate Mr. Paritosh Gupta present for Respondents np. 8 to 17, 19 to 24, 27, 29, 31 to 37.

At request of Respondents.

List the matter on 20.03.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 22nd day of January, 2018.